## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.46/ 2017	-	Admission	621A	Hajee A.P. Bava & Company Constructions Pvt. Ltd. & 3 Others Vs Registrar of Companies, Karnataka, Bangalore.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Tivek Hosse

PCS

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for gentinu

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PCS for petitioner is present. Heard him.

List it for orders on 13.07.2017.

MEMBER (J)